

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:173
ANSWERED ON:09.11.2010
DAMAGED FOODGRAINS
Patil Shri C. R.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the estimated damage caused to foodgrains in the current monsoon season due to rains and floods;
- (b) the outcome of efforts made by Government to salvage foodgrains which were stored under the open sky, commodity-wise, State-wise and value-wise;
- (c) whether accountability has been fixed for this lapse; and
- (d) if so, the details thereof and the action taken against those found guilty or responsible for negligence?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b) After salvaging/ segregation of rain/flood affected stocks during current monsoon season, FCI has reported the following quantity of damaged foodgrains;

FCI

S.No. Region Quantity obtained after salvaging/segregation
operation of rain/flood affected foodgrains
(in Tons)

Wheat Rice Total

1. Uttar Pradesh 138.05 0 138.05

2. Rajasthan 8.56 0 8.56

3. Punjab 1.5 0 1.5

4. Maharashtra 18 1 19

5. Gujarat 280 0 280

6. West Bengal 21.70 0 21.70

7. Bihar 0 0.52 0.52

Total 467.81 1.52 469.33

Approx Value on sale 21.40 0.10 21.50
of damaged foodgrains
(in Rs. Lakh)

State Agencies:

Haryana: Out of Approx. 28000 tons stocks pertaining to Hafed, Food & Supply Department and Haryana State Warehousing Corporation and affected by rain/ flood, 7465 tons have been retrieved after salvaging.

(c) & (d) : During the year 2010-11, FCI has taken action against the persons held responsible for rotting/damage of foodgrains due to various reasons as under:

State Officials proceeded against

Uttar Pradesh 10

Punjab 10

Total 20